

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF USHA HEIGHTS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	USHA HEIGHTS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	27 th February, 2014
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of NCT Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U70200DL2014PTC265529
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG NEW DELHI-110001
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25 th October, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Ms. Manisha Rawat A-1/B, Third Floor, T-02, Sector-16, Noida, Uttar Pradesh-201301 manisharawatfcs@gmail.com Ph. 0120-4227699
8.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th November, 2021

Notice is hereby given that the M/s. Usha Heights Private Limited has commenced voluntary liquidation on 25th October, 2021.

The stakeholders of Usha Heights Private Limited are hereby called upon to submit a proof of their claims, on or before 24th November, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Manisha Rawat
Liquidator

IBBI Registration No: IBBI/IPA-002/IP-N00233/2017-18/10684

Date: 28th October, 2021
Place: Delhi